

ADVOCTES ARE REQUESTED TO SUPPLY THE PAPER BOOKS AND INTERIM/FINAL ORDER PASSED BY THIS HON'BLE COURT IN THE CASES MENTIONED IN THE LIST.

SR.NO.	CASE NO/YEAR	PETITIONER NAME	RESPONDENT NAME	ADVocate NAME
1	FAO 463/1992			
2	FAO 1197/1992	NA	NA	
3	FAO 6829/2005			
4	FAO 5134/2004			
5	FAO 3224/1996	MANJIT KAUR	AMRIK SINGH	-
6	FAO 2124/2000	TREATED AS CANCELLED BEING WRONG NUMBER	NOT KNOWN	
7	FAO 1251/1992	NA	NA	
8	FAO 251/1986	PRABHA DEVI	DO	
9	FAO 416/1999	CANCELLED	NOT KNOWN	
10	FAO 1252/1992	NA	NA	
11	FAO 910/2005	JAGDISH AND ANR.	BALDEV RAJ AND ORS.	-
12	FAO 1304/1994			
13	FAO 5376/1993	-DO-	DEEPAK AGNIHOTRI	

14	FAO 5971/2004	XX	XX	
15	FAO 298/2002	SURINDER KUMAR	INDRAJ SINGH AND OTHERS	
16	FAO 410/1987	SMT. JAI KAUR ETC.	-DO-	-
17	FAO 880/1998	TO BE TREATED AS CANCELLED	NOT KNOWN	-
18	FAO 278/1992	GIAN SINGH	MOHAN SINGH	
19	FAO 1288/1991	SHINGARI	P.VASUDEVA	
20	FAO 957/1988	MANJU BALA	SARWAN SINGH	
21	FAO 432/1985	SURDARSHAN KAUR	DO	
22	FAO 408/1995	-DO-	-DO-	
23	FAO 1054/2000	TREATED AS CANCEL VIDE FAO 69 OF 2000	NOT KNOWN	
24	FAO 407/1995	SMT. SALOCHNA ETC.	-DO-	-
25	FAO 633/1994	-DO-	SARWAN SINGH AND OTHERS	
26	FAO 634/1994	-DO-	RAM SINGH AND OTHERS	
27	FAO 847/1987	RAMESHWARI DEVI	--DO--	
28	FAO 431/1999	CANCELLED	NOT KNOWN	-

29	FAO 4120/2008	M/S INTERNATION AL CYCLE	M/S LUCKY EXPORTS ETC.	-
30	FAO 4121/2008	AMANDEEP KAUR AND ORS.	JAI PAUL AND OTHERS	
31	FAO 279/1992	GIAN SINGH	MOHAN SINGH	
32	FAO 3225/1996	JOGINDER SINGH	AMRIK SINGH	
33	FAO 1387/1986			-
34	FAO 644/1998	CANCELLED	NOT KNOWN	
35	FAO 807/1984	NA	NA	
36	FAO 1944/1993	U.I.INS.	SURAJ BHAN	
37	FAO 5091/2009			
38	FAO 57/1993	NA	NA	-
39	FAO 1764/1994			-
40	FAO 344/1986	-DO-	K.V. GIRID	
41	FAO 1450/1989			
42	FAO 1052/1993	PB.SMALL INDS.EXPORT	U01	-
43	FAO 1074/1993	-DO-	-DO-	
44	FAO 1334/1993	NA	NA	

45	FAO 96/1998	RAJINDER JUNEJA	BARJESH ETC.	-
46	FAO 1049/2000	TREATED ASW CANCELLED	NOT KNOWN	
47	FAO 2214/1994	NA	NA	-
48	FAO 294/1994	X	X	-
49	FAO 2287/1987			
50	FAO 355/1986	-DO-	M/S 66 K.V. GIRID	
51	FAO 486/1986	-DO--	RAMPHAL ETC	
52	FAO 1147/1986	NA	NA	
53	FAO 44/1983	KRISHNA	DALIP SINGH	
54	FAO 961/1985			
55	FAO 996/1987	HIMACHAL ROAD TRANSPORT	RUPINDER KAUR ETC.	
56	FAO 929/2000	USHA GUPTA	PAWANJIT SINGH	-
57	FAO 5073/2000			
58	FAO 3629/2000			
59	FAO 3496/2000	NA	NA	-
60	FAO 1471/2001	SURINDER SINGH	STATE OF HARYANA & ORS.	

61	FAO 8/1987			
62	FAO 156/1987	NA	NA	
63	FAO 2071/1982			-
64	FAO 1017/2000	TREATED AS CANCELLED	NOT KNOWN	-
65	FAO 324/1991	NA	NA	-
66	FAO 674/1995	N.I.C.	SURJT KAUR	
67	FAO 1563/1984			
68	FAO 857/1996	NA	NA	-
69	FAO 877/1996	NA	NA	-
70	FAO 1886/1984			-
71	FAO 904/1988	DO.	DO.	
72	FAO 821/1984	DARSHAN SINGH	DO	
73	FAO 2003/1985			-
74	FAO 2716/1983			
75	FAO 591/1988	BALJIT KAUR	M/S AZAD NAKODAR BUS SERVICE.	
76	FAO 3569/1999	TREATED AS CANCELLED	NOT KNOWN	

77	FAO 1774/2000	KRISHAN BHATIA	VIRENDER SINGH	-
78	FAO 1036/1990	M/SKRISHAN LAL LABHI RAM	BIMLA DEVI ETC.	
1	CR 2751/1975	-		
2	CR 2470/1979	RAM CHARAN	BATAKU PAL ETC.	-
3	CR 3004/1980	M/S PARSHOTAM TEA STORE	SAT PAUL ETC.	
4	CR 26/1981	GOBIND KUMAR	BAISAKHI RAM	
5	CR 1080/1981	GOBIND KUMAR	BAISAKHI RAM	-
6	CR 6244/1981			-
7	CR 2432/1982			-
8	CR 318/1983	-DO-	JUGAL KISHORE	-
9	CR 2805/1983			-
10	CR 1801/1984			-
11	CR 2390/1984			-
12	CR 2888/1984			
13	CR 3030/1984	PRADEEP	KANWAR LAL & ORS.	-
14	CR 3061/1984			-
15	CR 4290/1984	NA	NA	-
16	CR 1081/1985			-
17	CR 1262/1985			-
18	CR 1514/1986	VIJAY KUMAR	DO	-
19	CR 1644/1986	--DO--	--DO--	-
20	CR 1682/1986	--DO--	--DO--	-
21	CR 3166/1986			-
22	CR 3239/1986			-
23	CR 887/1987	MOHINDER SINGH	-DO-	
24	CR 3777/1987	-DO-	-DO-	
25	CR 950/1988	GURMAIL SINGH ETC.	STATE OF PUNJAB ETC.	-
26	CR 1413/1988			
27	CR 1657/1988			-
28	CR 3080/1988	BALWANT SINGH	FAQUIR CHAND	-
29	CR 3132/1988	SIRI GOPAL	THE CUSTODIAN OF EVACUEE PROPERTIES	-
30	CR 3457/1988			-
31	CR 647/1989	NA	NA	-
32	CR 4013/1989	NA	NA	

33	CR 134/1990	-DO-	-DO-	-
34	CR 1180/1990	NA	NA	
35	CR 2449/1990		NOT KNOWN	-
36	CR 2489/1990	SH.GIAN CHAND	STATE OF HY.ETC.	-
37	CR 2774/1990	M/S GREEN BAR AND RESTAURANT ETC	P.S.E.B.ETC	-
38	CR 2791/1990	NA	NA	-
39	CR 1220/1991	-DO-	-DO-	
40	CR 1221/1991	-DO-	-DO-	
41	CR 1298/1991	MOOL CHAND	-DO-	
42	CR 1299/1991	MADHU ETC.	-DO-	-
43	CR 1526/1991	UOI	DALJIT SINGH	-
44	CR 1527/1991	U01	JASPAL KAUR	-
45	CR 1528/1991	U01	GURDIAL SINGH	
46	CR 1579/1991	MALKIAT SINGH	PB. AND SIND BANK AND ORS.	
47	CR 1631/1991	-DO-	-DO-	-
48	CR 1664/1991			-
49	CR 2849/1991	BALWINDER KAUR	KULWANT KAUR.	-
50	CR 3462/1991	RAVINDER NATH MITTAL	LEELA THAPA	-
51	CR 3463/1991	-DO-	SUSHILA DEVI	-
52	CR 3464/1991	-DO-	SONA DEVI	-
53	CR 3465/1991	-DO-	JAGDISH CHANDER	-
54	CR 3484/1991	-DO-	PARVATI	-
55	CR 3528/1991	CHARANJIT SINGH	PREM SINGH	-
56	CR 965/1992	SUDHIR KUMAR ABROL	GOVERDHAN DASS	-
57	CR 1085/1992	SMT.BHAJAN KAUR	SMT.RANI	
58	CR 1157/1992	DO	DO	-
59	CR 1174/1992	-DO	-DO-	-
60	CR 1175/1992	-DO -	-DO-	
61	CR 1176/1992	-DO	DO-	
62	CR 1333/1992	NA	NA	
63	CR 1378/1992	BALRAM CHAUDHARY	PB. WATER SUPPLY & SEWERAGE BD.	-
64	CR 1503/1992	-DO-	-DO-	
65	CR 1651/1992	-DO-	-DO-	-
66	CR 1690/1992	NA	NA	-

67	CR 1691/1992	NA	NA	-
68	CR 1692/1992	NA	NA	-
69	CR 1693/1992	NA	NA	
70	CR 1694/1992	H.S.E.B	MEWA DEVI & ORS.	
71	CR 2291/1992	-DO-	PREM CHAND	
72	CR 161/1993	NA	NA	-
73	CR 280/1993			-
74	CR 818/1993	H.S.E.B.	SMT.RANJIT KAUR	-
75	CR 1032/1993	-DO-	HARPINDER SINGH	
76	CR 1298/1993	NA	NA	-
77	CR 3153/1993	NA	NA	
78	CR 3156/1993	MAHAJAN DHARAMSHAL A SOCY.REGD.	MITHAN LAL.	-
79	CR 3157/1993	MAHAJAN DHARAMSHAL A SOCY.	BANARSI DASS.	-
80	CR 3158/1993	MAHAJAN DHARAMSHAL A SOCY.	MOOL CHAND.	
81	CR 3159/1993	MAHAJAN DHARAMSHAL A SOCY.,	RAM KUMAR.	-
82	CR 3160/1993	MAHAJAN DHARAMSHAL A SOCY.	VINOD KUMAR.	-
83	CR 3161/1993	MAHAJAN DHARAMSHAL A SOCY.	MAHAVIR PARSHAD.	-
84	CR 3162/1993	MAHAJAN DHARAMSHAL A SOCY.	KARAN SINGH.	
85	CR 3163/1993	MAHAJAN DHARAMSHAL A SOCY.	RANBIR SINGH.	
86	CR 3497/1993	NA	NA	-
87	CR 3531/1993	PUNJAB STATE	DR.VISHAL CHOPRA	-
88	CR 3729/1993			-
89	CR 477/1994	KEWAL ETC.	SATBIR SINGH,	-
90	CR 720/1994	NA	NA	
91	CR 1746/1994	NA	NA	-
92	CR 2523/1994	-DO-	-DO-	-
93	CR 2601/1994			-
94	CR 2799/1994	BALKAR SINGH	MANDIR BRAHM KUND TRUST ETC.	-



			GURMAIL SINGH ETC.SK.TOUNQU E NARESH PARBHAKAR	
95	CR 2807/1994	P.S.E.B ETC		-
96	CR 2808/1994	DO	BALDEV KRISHAN	-
97	CR 2809/1994	DO	HARBANS SINGH	
98	CR 2810/1994	DO	RAMJASS	
99	CR 2811/1994	DO	SARDARA SINGH	-
100	CR 2812/1994	DO	SARBJIT SINGH	
101	CR 2813/1994	DO	PASUPATI PARTAP	
102	CR 2814/1994	DO	TARLOCHAN SINGH	-
103	CR 2815/1994	DO	CHINT KAUR ETC	-
104	CR 2816/1994	DO	CHARAN SINGH	-
105	CR 2817/1994	DO	NIRMAL SINGH	-
106	CR 2818/1994	DO	BANARSI DASS	
107	CR 2819/1994	DO	JASWANT RAI	-
108	CR 2820/1994	DO	OM PARKASH	
109	CR 2821/1994	DO	MOHINDER SINGH	
110	CR 2822/1994	DO	OM PARKASH	-
111	CR 2823/1994	DO	RAMINDERJIT SINGH	
112	CR 2824/1994	DO	RAM SARAN DASS	
113	CR 2825/1994	DO	JAGMOHAN SINGH	
114	CR 2826/1994	DO	PARSOHOTAM LAL -	
115	CR 3511/1994	-DO-	RAMESH KUMAR	
116	CR 4130/1994	M/S.NEELAM BAR & RESTAURANT	M/S.GUPTA & CO.ETC.	
117	CR 4131/1994	M/S.NEELAM BAR & RESTAURANT	M/S.GUPTA & CO.ETC.	
118	CR 4132/1994	M/S.NEELAM BAR & RESTAURANT	M/S.GUPTA & CO.ETC.	
119	CR 4223/1994	DO	DO	-
120	CR 4514/1994	PSEB	BANARSI DASS	
121	CR 4517/1994	PSEB	RAMINDERJIT SINGH	
122	CR 4518/1994	PSEB	TARLOCHAN SINGH	
123	CR 4519/1994	DO	PUSUPATI PARTAP	-
124	CR 4520/1994	DO	RAM SARAN DASS	
125	CR 4521/1994	DO	IRMAL SINGH	

126	CR 4522/1994	DO	JASWANT RAI	
127	CR 4523/1994	DO	RAM DASS	-
128	CR 4524/1994	DO	JAGMOHAN SINGH	-
129	CR 4525/1994	DO	GURMAIL SINGH	-
130	CR 4526/1994	DO	SARDARA SINGH	
131	CR 4527/1994	DO	OM PAR/CASH	-
132	CR 4528/1994	NA	NA	-
133	CR 4529/1994	NA	NA	-
134	CR 4530/1994	DO	SARABJIT SINGH	
135	CR 4531/1994	DO	CHANAN SINGH	-
136	CR 4532/1994	DO	CHINT KAUR	
137	CR 4533/1994	DO	PARSHOTAM LAL	
138	CR 4534/1994	DO	HARBANS SINGH	
139	CR 2293/1998	AGAINST RSA 1343/98	NOT KNOWN	
140	CR 2341/1998	RANA EXPRESS	RK INDS.	-
141	CR 2348/1998	RANA REXPRESS NEWSPAPER	KANWAL TRADES	
142	CR 2349/1998	RANA EXPRESS	FISHER REFRIGATION	-
143	CR 2350/1998	RANA EXPRESS	GYAN ASHRAM SEC. SEC.	
144	CR 2351/1998	YARYANA TRIBUNE	SQUARE MKT AND ORS.	-
145	CR 2756/1998	TREATED AS CANCELLED	NOT KNOWN	
146	CR 2898/1998	TREATED AS DAIRY NO.U- 53279/98	NOT KNOWN	
147	CR 2604/1999	CANCELLED	NOT KNOWN	-
148	CR 2866/1999	CANCELLED	NOT KNOWN	
149	CR 3244/1999	TREATED AS CM 9232-CI199 (D.NO. 52787)	NOT KNOWN	PRITAM SAINI
150	CR 3677/1999	TREATED AS RSA 2813-99 (D.NO.20057)	NOT KNOWN	SUMAN JAIN
151	CR 4084/1999	TREATED AS CM 11886-CII- 99 (D.NO.72990)	NOT KNOWN	ARUN JAIN
152	CR 705/2000	TREATED AS CM 2160-CII- 2000	NOT KNOWN	G.S.GILL
153	CR 1607/2000	TREATED AS CANCELLED	NOT KNOWN	-

154	CR 1634/2000	TREATED AS CANCELLED	NOT KNOWN	
155	CR 1720/2000	TREATED AS CANCELLED	NOT KNOWN	
156	CR 2337/2000	TREATED AS CR 2824/2000	GARDEN ESTATE	A.K.CHOPRA
157	CR 3729/2000	CANCELLED BEING WRONG NUMBER	NOT KNOWN	
158	CR 3990/2000	TREATED AS CM 13065- CII/2000	CHANDER KALA	RAMAN MAHAJAN
159	CR 4905/2000	TREATED AS CANCEL	MAN MOHAN SDHARAN	ADARSH JAIN
160	CR 5808/2000	TREATED AS CRR NO.1557/2000	NOT KNOWN	C.B.GOEL
161	CR 6257/2000			-
162	CR 3640/2003	GURCHARANS INGH	' DES RAJ TREATED AS CR/RSA NO 65/83	-